

Poonah

In the High Court of Judicature, Bombay.

Tues day, the 9th day of August 1864.

SPECIAL APPEAL No. 225 of 1864.

Bujababiu Balaji Patil
of the Poona District ~~original~~

Appellant,

(Original Defendant)

versus

Karayungir Goores Bhuvangir
of the Poona District

Respondent

(Original Plaintiff)

Rs. 62-8-"

The claim in the Original Suit was to the rent of certain lands.

In Appeal No. 8 of 1863 the Acting Collector of the District of Poona at Poona affirmed the Decree of the Miff of Hawles who had awarded the claim.

A Special Appeal was preferred in the High Court on the grounds that (1) the decision of the Acting collector is contrary to Law, in that he was in error in holding that the "Receipt" filed in this case and more particularly specified by him did not

not relieve Bujaba from all liability
for payment of Rent under the lease No. 3.
on which the claim was based: that (2)
the Acting Collector erred in law in find-
ing that the Mambudar had improperly
admitted a copy of this receipt in evidence:
that (3.) if it be granted that the Mambu-
dar erred in admitting a copy of this re-
ceipt in evidence, the Collector should
have called for the original or proof
to account for its absence.

The Court confirm
the decree of the Acting Collector
with costs on the Special
Appellant.

H. H. Fisher

Secretary

MEMORANDUM OF COSTS incurred in Special Appeal No. 225

of 1864, against the decision of the Acting Collector, of the District of Poona - and disposed of on the 9th August 1864 by Confirming the same with Costs

BY THE APPELLANT—

In the District.

In the Mamedar's Court (including Fee)	8	0	0	✓		
In the Acting Collector's Court (including Fee)	6	5	0	✓		
			14	5	0	✓

In this Court.

Stamp for Memorandum of Special Appeal	4	0	0	✓		
Stamps for copies of Decree and Judgment	3	8	0	✓		
Stamp for Vukeelutnama	2	0	0	✓		
Batta for Process and Postage	1	8	0	✓		
Sectioner's Fee	1	19	0	✓		
Vukeel's Fee	1	14	0	✓		
			13	15	9	✓
Rupees			28	49	0	✓

BY THE RESPONDENT.

In the District.

In the Mamedar's Court	11	4	0	✓		
In the Acting Collector's Court	2	14	0	✓		
			14	2	0	✓

In this Court.

Stamp for Vukeelutnama	2	0	0	✓		
Vukeel's Fee	1	14	0	✓		
			3	14	0	✓
Rupees			18	0	0	✓

Clyme
Acting Registrar

Clyme
Dealer

The 9th day of August 1864

